GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1330 TO BE ANSWERED ON 25.11.2019

LABOURERS WORKING IN UNORGANISED SECTOR

†1330. SHRI PANKAJ CHAUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is likely to further improve the EPF and ESI facilities for the better future of the labourers working in the unorganised sector;
- (b)if so, the details thereof;
- (c)the State-wise number of labourers working in the unorganised sector; and
- (d)the State-wise number of workers covered under EPF and ESI so far?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): The Employees' State Insurance (ESI) Scheme is not applicable on workers working in unorganized sector. The ESI Scheme is applicable on factories and establishments (Excluding seasonal factories) employing 10 or more workers.

The Employees' Provident Funds and Miscellaneous Provisions Act, 1952 applies to scheduled establishments employing 20 or more employees.

(c): The State-wise number of labourers working in the unorganised sector is not available with Ministry of Labour and Employment, as it is not collected centrally.

(d): The details of State-wise number of Insured Person covered under ESI Scheme are at Annexure 'A'. The details of State-wise number of workers covered under Employees' Provident Fund (EPF) are at Annexure 'B'.

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ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1330 FOR 25.11.2019 BY SHRI PANKAJ CHAUDHARY REGARDING 'LABOURERS WORKING IN UNORGANISED SECTOR'.

State-wise number of Insured Persons covered under ESI scheme (as on 31.03.2019)			
State	No. of Insured Persons		
ANDHRA PRADESH	1290950		
NORTH EASTERN STATES (ASSAM, MEGHALYA, NAGALAND, TRIPURA, MANIPUR, SIKKIM)	317000		
BIHAR	283220		
CHHATTISGARH	620480		
DELHI	1716640		
GOA	285300		
GUJARAT + (DADRA AND NAGAR HAVELI + DAMAN & DIU)	1627460		
HARYANA	2809260		
HIMACHAL PRADESH	340500		
JAMMU & KASHMIR	238200		
JHARKHAND	422510		
KARNATAKA	3473410		
KERALA + (LAKSHADWEEP)	1054120		
MADHYA PRADESH	1047260		
MAHARASHTRA	4847980		
ODISHA	681980		
PUDUCHERRY + ANDAMAN & NICOBAR	121570		
PUNJAB	1337010		
RAJASTHAN	1492990		
TAMIL NADU	4300200		
TELANGANA	1817770		
UTTAR PRADESH	2263350		
UTTRAKHAND	655830		
WEST BENGAL	1922090		
Total	34967080		

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State-wise Contributing Members in different states, Wage month September, 2019			
SI. No.	State	No. of Establishments	Contributing Members
1	ANDAMAN AND NICOBAR ISLANDS	363	14822
2	ANDHRA PRADESH	16559	1108094
3	ARUNACHAL PRADESH	312	5535
4	ASSAM	5151	255630
5	BIHAR	5700	444460
6	CHANDIGARH	5916	413146
7	CHHATTISGARH	7446	442501
8	DELHI	26631	2839958
9	GOA	2712	183682
10	GUJARAT	44451	3138057
11	HARYANA	23038	2414602
12	HIMACHAL PRADESH	5691	320190
13	JHARKHAND	8065	463855
14	KARNATAKA	43983	5525733
15	KERALA	15466	1057707
16	MADHYA PRADESH	17672	1084438
17	MAHARASHTRA	84720	9433986
18	MANIPUR	386	14205
19	MEGHALAYA	686	34382
20	MIZORAM	104	3578
21	NAGALAND	229	8208
22	ODISHA	11813	722144
23	PUNJAB	15436	686797
24	RAJASTHAN	19786	1150298
25	TAMIL NADU	58187	5141278
26	TELANGANA	22593	2835955
27	TRIPURA	663	27265
28	UTTAR PRADESH	33183	2118934
29	UTTARAKHAND	5967	540340
30	WEST BENGAL	34411	2631192
	Total	517320	45060972